

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 230  
1054/252/ND/2018

**IN THE MATTER OF:**  
**Income Tax -6**

**...APPELLANT**

**Vs.**

**M/s. MSC Impex Pvt. Ltd. And Anr.**

**...RESPONDENT**

**Section**  
**Under Section 252**

**Order delivered on 14.12.2020**  
**(Virtual Hearing)**

**Coram:**  
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**  
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

**:Mr. Shailendra Singh, proxy  
counsel**

**For the ROC**

**:Mr. M. Yadubhushan Rao, AROC**

**ORDER**

Heard the submissions made by the proxy counsel for the Income Tax Department. Proxy counsel has prayed for time for completion of the service to all the respondents. Therefore, let this matter be listed to 28<sup>th</sup> January, 2021.



**(V.K. Subburaj)**  
**Member (T)**



**(P.S.N. Prasad)**  
**Member (J)**